

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III (SPECIAL BENCH)

ITEM No. 317

IA-979/2022, IA-2706/2021, CA-618/2019

In

IB-1251(ND)/2018

IN THE MATTER OF:

M/s. Dynamic Star Security Allied Services Petitioner/Applicant

Vs.

M/s. Newgen Specialty Plastics Ltd. Respondent

Order under Section 9 of the Insolvency and Bankruptcy Code, 2016

Order delivered on 07.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For Applicant :

For Respondent : Dr. Pankaj Garg Sr. Counsel, Ms. Saumya Jain Adv.

ORDER

IA-979/2022, IA-2706/2021, CA-618/2019

List the matter **on 30.05.2024.**

-Sd-

(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

ANAND DUBEY

-Sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)